

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/805/2020**

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. DINESH SHARMA, MEMBER (A)**

Nazia Fareena, Age 39 years, D/o Sh. Kala Kan, R/o Village Gundi, Tehsil Koteranka, District Rajouri.

.....Applicant

(Advocate:- Mr. Intikhab H Shah)

**Versus**

1. The State of Jammu and Kashmir, through its Commissioner/Secretary, Social Welfare Department, Civil Secretariat, Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**ORDER**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)**

The T.A. is referable to an SWP (TA No. 61/805/2020) and pertains to Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**(DINESH SHARMA)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

